

[Translation]

Assistance to States for National Unity

104. **SHRI RAJQ SINGH** : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the amount provided to the States for strengthening National unity during each of the last years; and

(b) the details of institutions assigned for the said work, State-wise?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) The Government is giving grants-in-aid under the NIC Scheme to voluntary organisations/institutions/universities and other educational institutions for organising activities to promote the cause of national unity and solidarity. Proposals for grants-in-aid under the Scheme are required to be routed through the concerned State Governments/UT. Administrations. The amount released under the Scheme during the last two years was as under :

Year	Amount
1996-97	Rs. 2,78,600
1997-98	Rs. 4,96,000

The names of the organisations in whose favour the grants were released during the said years are given in the enclosed statement.

Statement

Names of organisations in whose favour grants-in-aid were released during 1996-97 and 1997-98 under the NIC Scheme.

S.No.	Name of the Organisation	Amount Released
1	2	3
1996-97		
1.	Kalyan Parishad Uttar Pradesh, Lal Kuan, Lucknow	1,20,000
2.	Sri Sanjay Prasad Singh Gramin, Nigrani Samiti, Saran, Bihar	30,500
3.	Bhagath Singh Youth Club & Reading Room, Kozhikode, Kerala	32,600
4.	Maulana Abul Kalam Azad Memorial Society, Hyderabad	45,500

1	2	3
5.	Adhivakta Jan Seva Sansthan, New Hyderabad, Lucknow	30,000
6.	Tripura University, Agartala	20,000
G. Total		Rs. 2,78,600
1997-98		
1.	Akhil Bharat Rachnatmak Samaj Kingsway Camp, Delhi.	1,55,000
2.	Young Utkal Project, Distt. Balasore, Orissa.	46,000
3.	National Theatre Arts Society Patiala, Punjab.	70,000
4.	Petro, Rural Development Environment Protection, Patna	50,000
5.	Bharath Social Service Centre Thiruvananthapuram, Kerala	15,000
6.	Rajiv Gandhi Centre, Thiruvananthapuram, Kerala	15,000
7.	Lokanayak Club, Distt. Cuttak, Orissa	15,000
8.	Women's Forum Krishna Education & Cultural Society, Malappuram Distt., Kerala	15,000
9.	Secular People's Forum, Chanchalguda, Hyderabad	40,000
10.	Arasan Rural Development Society Tirunelveli Distt., Tamil Nadu	20,000
11.	Arshabharath, P.O. Nathamkuni Wayanad Distt., Kerala	25,000
12.	All India Schedule Caste Yuvjan Samaj, Gonda, Delhi.	30,000
G.Total		Rs. 4,96,000

[English]

Agitation by KVTA

105. **SHRI AJAY KUMAR S. SARNAIK** :
SHRI JAYSINHJI CHAUHAN :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Kendriya Vidyalaya Teachers Association have threatened to launch a phased agitation in February end to press their demands;

- (b) if so, the details of their demands; and
 (c) the reaction of the Government thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI) : (a) and (b) Yes, Sir. Rashtriya Kendriya Vidyalaya Adhyapak Sangh (Jagat), one of the recognised teachers' association have submitted a charter of 21 demands. Their demands inter-alia include grant of TGT grade to Yoga and Music Teachers, amendment in PRT Scale (Entry, Senior and Selection Scale), Additional increment for Higher qualification to all the teachers, extension of retirement age from 60 to 62 years, Bonus to all PGTs.

(c) The demands are considered in accordance with relevant rules and procedure. TGT grade to Yoga teachers has since been granted. Some demands which are acceptable in principle are at various stages of consideration. The position in respect of other demands has been explained to the recognised associations of teachers during formal negotiation with them.

Subletting of Garage

106. SHRI AMAR ROY PRADHAN : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

- (a) whether attention of the Government has been drawn to the newsitem captioned "Rent a Garage Innocent outsiders, insecure residents" appearing in 'Neighbourhood flash' dated December 20-26, 1998;
 (b) if so, the facts reported therein;
 (c) the reaction of the Government thereto; and
 (d) the action taken by the Government in this regard?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) and (b) Yes, Sir. News item, inter-alia, mentions that a few of the residents of Sector-I Pushp Vihar have given their garages to the people from the hills who reside there alongwith their families and in return they work for the owners of the garages. These people create nuisance and unhygenic conditions.

(c) and (d) Whenever reports/complaints about subletting/misuse of garages are received from the concerned CPWD Inquiry Offices or from other sources, checking is carried out by the Directorate of Estates and in case subletting or misuse is proved

during enquiry, action including cancellation of the allotment is taken as per rules.

Pulses

107. SHRI HANNAN MOLLAH : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

- (a) whether the acute shortage of pulses is likely to be occurred during the current and the next year;
 (b) if so, the details and the reasons therefor;
 (c) the production and stock of pulses in the country at present; and
 (d) the steps taken in advance to face any eventuality in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV) : (a) and (b) The availability of pulses in the country is likely to improve due to expected production of 14.78 million tonnes during 1998-99 Crop Year as against the final Production Estimate of 13.07 million tonnes for 1997-98.

(c) The total production of pulses in the country is likely to be 14.78 million tonnes during 1998-99 Crop Year. There being no procurement of pulses under Minimum Support Price (MSP) and there having been no imports of pulses on Government account, there are no stocks of pulses in the central pool.

(d) Import of pulses under Open General Licence (OGL) is freely allowed with zero per cent customs duty. The Minimum Support Prices of Pulses for 1998-99 season have been raised adequately to increase the production and productivity of pulses. National Pulses Development Project is in operation to accelerate the production of pulses in the country.

Indian Police Service

108. SHRI SATNAM SINGH KAINTH : Will the Minister of HOME AFFAIRS be pleased to state :

- (a) the number of serving SCs/STs officers belonging to the Indian Police Service;
 (b) whether the Government are considering a crash programme for recruiting additional SCs/STs in the Indian Police Service during the year;
 (c) if so, the details thereof; and
 (d) if not, the reasons therefor?